



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,24th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
74	WA/308/2021 FIXED	SAMIDUR RAHMAN Versus THE STATE OF ASSAM AND 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
75	WA/274/2021	MD. FULCHAN ALI SK. Versus THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
	WITH			
76	WA/287/2021	NOZRUL ISLAM AHMED Versus THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
77	WA/288/2021	SUKUR ALI Versus THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
78	WA/289/2021	SOFIOR RAHMAN Versus THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
79	WA/14/2023 B/O	AZAD HUSSAIN LASKAR Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT (SLC) AND 4ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
HEARING				
80	WA/72/2022 FIXED	LIRENTHUNG KIKON AND ANR. Versus THE STATE OF NAGALAND AND 4 ORS. A	MR. R DHAR MR M DEY MR M DEY	MS H AHMED (R-5) MR F KHAN (R-5) MR U CHAUDHURY (R-5) MS BISMITA BARMAN (R-5) GA, NAGALAND MR. N MOZHUI (R-5)

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LEAVE NOTE OF ADVOCATES FOR 24/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. N M DEKA	20-01-2023	To	24-01-2023
11)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
12)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
13)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
14)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
15)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
16)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
17)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
18)	MR. D NANDI	25-01-2023	To	31-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
16	WP(C)/5306/2022 WITH OFFICE NOTE, FIXED	DIPENDRA NEWAR AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MR. S ALIM MS B KALITA	MR. S S ROY (r-1) ASSTT.S.G.I.
WITH				
17	WP(C)/5429/2022	ARFAN AZAM Versus THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MS B KALITA MR. S ALIM	ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 24/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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18)	MR. D NANDI	25-01-2023	To	31-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

21	WP(C)/363/2023 B/O	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WATER RESOURCE
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LEAVE NOTE OF ADVOCATES FOR 24/01/2023

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BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
44 WP(C)/679/2022 CONNECTED WITH ITEM NO. 1 OF THE DAILY CAUSE LIST	YORK PRINT PVT. LTD. (UNIT- IV) Versus THE UNION OF INDIA AND 3 ORS	MR A NATH DR ANKIT TODI	SC, GST

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL MATTERS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
66	Bail Appln./3598/2022 WITH LCR, FIXED	NUR AMIN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
67	AB/120/2023 B/O	ABUL KALAM @ ABUL KALAM AZAD AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
68	WITH Bail Appln./147/2023	SAMAD KHAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
MOTION				
69	AB/216/2023 B/O	UTPAL BORA AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA	PP, ASSAM
ADMISSION				
70	WP(C)/7597/2022 PART-HEARD, FIXED	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. K GOGOI (C.G.C.) DY.S.G.I. SC, I R C T C
	WITH I.A.(Civil)/3626/2022 in WP(C)/7597/2022	THE INDAIN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND 4 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.

71	WITH WP(C)/7138/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. B DEKA (R-1,2,5) DY.S.G.I. SC, SC, IRCTC
	WITH I.A.(Civil)/3670/2022 in WP(C)/7138/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 6 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
72	WITH WP(C)/7624/2022	M/S KRISHNA ENTERPRISES AND ANR. Versus THE UNION OF INDIA AND ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R4, R5) MRS. R DEVI MS. N K DEVI (R4, R5) MR. N ANIX SINGH (R4, R5) DY.S.G.I. SC, SC, IRCTC
	WITH I.A.(Civil)/3624/2022 in WP(C)/7624/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S KRISHNA ENTERPRISES AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.
		<u>BAIL HEARING (BA)</u>		
73	Bail Appln./3370/2022 WITH LCR AND OFFICE NOTE, FIXED	ALAL UDDIN Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/01/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
9	WP(C)/512/2016 PART-HEARD, FIXED	HIMANJAL KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR R CHAKRAVORTY MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE
10	WITH Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM	MR R CHAKRAVORTY MR M HALOI MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 11

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
7	WA/154/2022 CAVT. NO.04412/022, WA 354/2018(D/O), FIXED	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU. MRS. K DEVI MR. S K GOSWAMI (R-7) MS N SAIKIA MR. B K GOSWAMI (R-7) SC, N C T E MR. R SHARMA (R-7) MS S A KHALIFA FOR CAVEATOR
8	WITH Review.Pet./168/2019	SMTI. SHELLEY DAS CHOWDHURY Versus SIRAZUL AMBIA AND 8 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. I ALAM SC, N C T E SC, EDU
9	WITH Review.Pet./136/2022	SMTI. SUPARNA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN	SC, SEC. EDU. SC, N C T E

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11)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023

12)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
13)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
14)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
15)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
16)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
17)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
18)	MR. D NANDI	25-01-2023	To	31-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,24th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
22	WP(C)/2824/2016 B/O	M/S NRIPEN CH. NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHETRY MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
23	WP(C)/2825/2016 B/O	M/S NRIPEN CH. NATH, GUWAHATI Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHETRY MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
24	WP(C)/2826/2016 B/O	M/S NRIPEN CH. NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHETRY MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
25	WP(C)/5799/2022 B/O	UNION OF INDIA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H GUPTA	GA, ASSAM SC, P W D SC, REVENUE
ADMISSION				
26	WP(C)/470/2019 FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3

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LEAVE NOTE OF ADVOCATES FOR 24/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
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13)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
14)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
15)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
16)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
17)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
18)	MR. D NANDI	25-01-2023	To	31-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,24th January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

16	I.A.(Civil)/3067/2022 B/O in MACApp./12101/2022	JULITA EKKA . Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS .	B R DAS MS M BHARATI	
	WITH MACApp./12101/2022 (Filing Number)	JULITA EKKA . Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS . F	B R DAS	

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LEAVE NOTE OF ADVOCATES FOR 24/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
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15)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
16)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
17)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
18)	MR. D NANDI	25-01-2023	To	31-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,24th January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
4	AB/3813/2022 FIXED	GAJIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
HEARING				
5	Crl.Rev.P./407/2016 PART-HEARD, WITH LCR 3 FILES, FIXED	SAMIR DEY Versus PURNIMA DHAR GOYARY	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.I A TALUKDAR MS D DAS MR. M K DAS MS.P BARMAN MS.P MAZUMDAR

LEAVE NOTE OF ADVOCATES FOR 24/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
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6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
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13)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
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15)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
16)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
17)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
18)	MR. D NANDI	25-01-2023	To	31-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/5143/2014 FIXED, AT 2:00 PM	N.F. RAILWAY VENDING and CATERING CONTRACTORS ASSOCIATION, Versus THE UNION OF INDIA and 2 ORS	MS.N MODI MR. T H HAZARIKA MR S DEKA MR M CHETIA MR.S DUTTA MR.S DUTTA MR A RASHID MR.C SHARMA MR. K ISLAM	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MRS.U CHAKRABORTY
22	WP(C)/5313/2017	N.F.RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and 3 ORS.	MR. S DEKA MR.S BANIK MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR. B SHARMA MS. N K DEVI DR.B N GOGOI SC, NF RLY
	WITH I.A.(Civil)/1917/2018 in WP(C)/5313/2017	THE CHAIRMAN AND MANAGING DIRECTOR Versus N.F. RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION AND 3 ORS	MS. N K DEVI MR. N ANIX SINGH	MR. S BANIK MR. T H HAZARIKA MR M CHETIA MR A RASHID

LEAVE NOTE OF ADVOCATES FOR 24/01/2023

1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023

8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. N M DEKA	20-01-2023	To	24-01-2023
11)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
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13)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
14)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
15)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
16)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
17)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
18)	MR. D NANDI	25-01-2023	To	31-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Tuesday,24th January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	MACApp./214/2013	ORIENTAL INSURANCE CO. LTD., Versus PRABIN NATH and 2 ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
2	MFA/25/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus MR OMAR ALI and ANR	MS. R D MOZUMDAR MS. B BORAH	MR. M KHAN (R-1) MR. A R SIKDAR (R-1) MR. A BURAGOHAIN (R-1) MR. J RAHMAN (R-1) MR. M H TALUKDAR (R-1) MR. S ALAM(R-1)
	WITH I.A.(Civil)/98/2019 in MFA/25/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus MR OMAR ALI and ANR	MS. R D MOZUMDAR MS. B BORAH	MR. A R SIKDAR (R-1) MR. M H TALUKDAR (R-1) MR. S ALAM(R-1)

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LEAVE NOTE OF ADVOCATES FOR 24/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
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15)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
16)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
17)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
18)	MR. D NANDI	25-01-2023	To	31-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
60	Bail Appln./151/2023 B/O	MINTU ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
61	Bail Appln./195/2023 B/O	RATAN DAS Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
BAIL HEARING				
62	AB/2981/2022 BA 2613/2022(D/O), WITH OFFICE NOTE, FIXED	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	WITH I.A.(CrI.)/647/2022 in AB/2981/2022	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
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11)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
12)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
13)	MR. A K AGARWAL	23-01-2023	To	27-01-2023

14)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
15)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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17)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
18)	MR. D NANDI	25-01-2023	To	31-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
57	Bail Appln./278/2023 B/O	HANIFUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
58	Bail Appln./279/2023 B/O	AMINUL HAQUE @ AMIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
59	Bail Appln./284/2023 B/O	HANIFUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
60	Bail Appln./79/2023 FIXED	MD RAJEK ALI AND ANR Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023

8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
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13)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
14)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
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17)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
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